

(b) The following activities have been broadly identified for obtaining private participation in 11 major Ports:

- (i) Setting up of Container Terminals.
- (ii) Setting up of Warehousing and Storage facilities.
- (iii) Operation and maintenance of various cargo handling terminals.
- (iv) Provision of pilotage and crange services.
- (v) Dredging.
- (vi) Maintenance of various port craft and other equipment.
- (vii) Leasing of Equipment.

[*Translation*]

#### **LPG Agencies in Gorakhpur, U.P.**

180. SHRI PANKAJ CHOWDHARY:  
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies in Gorakhpur Division of Eastern Uttar Pradesh;

(b) the present demand and supply position of the LPG in the Gorakhpur Division;

(c) whether the Government have received applications for opening of more LPG agencies in Maharajganj, Sidharthnagar, Deoria, Basti and Gorakhpur Districts;

(d) if so, whether the Government have taken any decision in this regard so far;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) As on 30.6.1994, there were 22 LPG distributorships functioning in Gorakhpur Division of Eastern Uttar Pradesh.

(b) The existing average demand of LPG in Gorakhpur Division is about 80,000 cylinders per month. This is being met in full by the Industry.

(c) to (f). Requests are received from time to time for opening of more LPG distributorships in different parts of the country including the Gorakhpur Division of Uttar Pradesh. These are sent to the Oil Industry for survey. Subject to economic viability and product availability, locations having a population of 20,000 and above are included in the marketing plan for opening of LPG distributorships in a phased manner. Accordingly, eight LPG distributorships have already been advertised in Gorakhpur Division for selection of distributors through the Oil Selection Board for Uttar Pradesh.

[*English*]

#### **STD/PCO Committees**

181. SHRI S.M. LALJAN BASHA:  
Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether STD/PCO Committees were established all over the country in January, 1994 for allotting STD/PCO Telephone connections to the unemployed youths;

(b) if so, the number of meetings held by these Committees from January 1994 to June 1994; and

(c) the number of STD/PCO sanctioned district-wise particularly in Andhra Pradesh during that period?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) of the 320 Secondary Switching Areas in the country, non-official members for 121 SSA STD/PCO Allotment Committees have since been nominated.

(b) and (c). The required information is being collected and will be laid on the Table of the House.

[*Translation*]

### **Import of Natural Gas**

182. SHRI PREM CHAND RAM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have decided to import natural gas;

(b) if so, the quantum of gas likely to be imported country-wise;

(c) whether a part of the imported gas would be provided to Bihar;

(d) if so, the quantum of gas likely to be provided to that State; and

(e) if not, the names of the States to whom this gas is proposed to be provided?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The Oman Oil Company (OOC) has completed the pre-feasibility study for the transport of 56.6 MMSCMD of gas to India. The terms and conditions for importing gas from Oman are under discussion with the OOC. The pre-feasibility study for the import of gas from Iran is yet to be taken up.

(c) to (e). The State-wise distribution of the imported gas will depend on the techno-economic feasibility of transportation and utilisation of gas.

### **Schemes of Oil Sector for Madhya Pradesh**

183. SHRI SURAJBHANU SOLANKI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of the projects/schemes pertaining to oil sector from Madhya Pradesh which are under consideration of the Government;

(b) the reasons for delay in according approval to these projects; and

(c) the time by which these projects/schemes are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). The Government has granted the first stage approval to BPCL for preparing a detailed feasibility report for setting up of a refinery at Bina